

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 271 of 2017 (SZ)

Applicant(s)

Ashok G
Andinje Village
Belthangadi Taluk
Dkshina Kannada Dist and others

Vs. Respondent(s)

State of Karnataka
rep by its Principal Secretary,
Dept. of Revenue,
Bangalore and others

Legal Practitioners for Applicant(s)

Mr. B. Mohan

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.02.2018 Applicant counsel present. R11 counsel present. R3 counsel present. Reply of R11 filed. No representation for others. For filing reply of R1 to R8 & R10 call on 20.03.2018. (Tmt. Meena Satheesh) Registrar